



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP No. 45/2021  
OA No. 255/2016**

**This the 29<sup>th</sup> day of June, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Jay Prakash Soja,  
Lecturer (Computer Application),  
S/o Sh. Sukh Dev Singh,  
R/o C-148, Panchwati Apartment,  
B-9/9, Sector -62, Noida.  
Aged about 49 years.

... Applicant

(By Advocate : Mr. Sourabh Ahuja)

**Versus**

1. Mr. Vijay Kumar Dev,  
Chief Secretary, GNCT of Delhi,  
Delhi Sachivalaya,  
I.P. Estate, New Delhi -2.
2. Mr. H. Rajesh Prasad,  
Principal Secretary/Secretary,  
(Technical Education)  
Department of Training & Technical Education,  
GNCT of Delhi,  
Muni Maya Ram Marg,  
Pitam Pura, Delhi – 88.
3. Mr. Azimul Haque,  
Director,  
Department of Training & Technical Education,  
GNCT of Delhi,  
Muni Maya Ram Marg,  
Pitam Pura, Delhi – 88.

... Respondents

(By Advocate : Mr. Anuj Kumar Sharma)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :**

This contempt case is filed alleging that the respondents did not implement the order dated 20.11.2020 passed in OA No. 255/2016.

2. Today, it is brought to our notice by the learned counsel for the respondents that W.P. (C) No. 4640/2021 was filed before the Hon'ble Delhi High Court challenging the order in the OA and an interim order was passed staying the operation of the order in the OA.
3. Therefore, we close the contempt case leaving it open to the applicant to pursue the remedies, depending upon the outcome of the Writ Petition.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

Rachna/maya/ankit/

